

PITEM NO.14

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36996/2012
(Arising out of impugned final judgment and order dated 27/04/2012
in CMWP No. 42068/2003 passed by the High Court Of Judicature at
Allahabad)

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

(For Final Disposl)

Date : 26/07/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. M. Dutta, Adv.

Mr. P. S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Ms. Anne Mathew, Adv.

Ms. Shruti Jose, Adv.

Mr. Rajkumar Kaushik, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR

Mr. Vinay Garg, AOR

Mr. Deepam Garg, Adv.

Ms. Shalini Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

(Gulshan Kumar Arora) (H.S. Parasher)

Court Master Court Master